

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:7203

ANSWERED ON:21.05.2012

FUNCTIONING OF AWBI MEMBERS

Aaron Rashid Shri J.M.;Bhadana Shri Avtar Singh;Bhagora Shri Tarachand;Patil Shri Sanjay Dina

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the steps taken by Animal Welfare Board of India (AWBI) to ensure that AWBI members are not represented in any animal welfare organisation/NGO's by proxy, by relations and/or are indirect beneficiaries of AWBI grants to these NGO's;
- (b) the details of NGO's allocation grants since 2009 exceeding two lakh Rupees in any year with specific details of those NGO's in which present AWRBI officials or members have or had been previously associated;
- (c) whether any trustee/board member of NGO Indegree Angels Trust is Member/co- opted Member on AWBI; and
- (d) if so, the details of board members/trustees in respect of NGO's Indegree Angels Trust together with details of funds allocated by AWBI to it since 2009?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) The Members of AWBI are nominated by the Central Government as per Section 5 of the Prevention of Cruelty to Animals Act, 1960. In cases where the grant is proposed to be released to any NGO/ A WO whose representative is a member, AWBI releases grants to that NGO/AWO after seeking prior approval of the Ministry.
- (b) The list of AWO/NGO's which has received more than Rs.2.00 lakhs in which present officials/ members have or had been previously associated since 2009 is enclosed as Annexure.
- (c) Yes, Sir.
- (d) Ms. Jasjit Purewal, President / Managing Trustee of Indegree Angels Trust, New Delhi is the Member of AWBI. Other trustees of the organizations are Ms. Sukrita Sethi and Ms. Nigah Kochhar. The Board has not released any fund to this organization so far.